

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1306
ANSWERED ON:03.03.2000
BANK LOANS TO SCS/STS
SUBODH ROY

Will the Minister of FINANCE be pleased to state:

(a) whether the Union Government have issued any directives to the nationalised banks with regard to providing loans to the SCs/STs in the country;

(b) if so, the State-wise names of nationalised bank which have set up their branches in the tribal areas in the country, state-wise and providing loans to the SCs/STs in the various districts of the states?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL)

(a) : Yes, Sir. Government have prescribed targets for banks lending to Scheduled Castes/Scheduled Tribes under various Government sponsored schemes for Poverty alleviation and employment generation.

(b) The Nationalised Banks have branch Network in different parts of country and are providing loans to all Sections of the Society including Scheduled Castes and Scheduled Tribes. The State-wise network of their branches is given in the Annexure.